

639/Comp
29/8/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI.

CORRIGENDUM

Sub:- Availability of wheelchairs at Tis Hazari Court Complex.

In partial modification of circular No 43635-43641/F.1/Accessibility Committee/2024, dated 31.07.2024, for the purpose of providing wheelchairs to the Persons with Disabilities from the entry gate, the entry gate number be read as Gate No 1A instead of Gate No 2. Other contents of the circular No.43635-43641/F.1/Accessibility Committee/2024, dated 31.07.2024 shall remain unchanged.

[Handwritten Signature]

(Rajesh Malik)

Chairman, Accessibility/ District Judge-06
Tis Hazari Courts, Delhi

48104 - 48109

No. _____/F.1/ Accessibility Committee/2024

Dated 27 AUG 2024

Copy forwarded for information and necessary action to:-

1. Nodal Officer (Accessibility Committee) Hon'ble High Court of Delhi, New Delhi.
2. The Secretary, Delhi Bar Association. Tis Hazari Courts, Delhi.
3. Computer Branch, Tis Hazari Court for uploading on the official website.
4. Branch In-Charge, e- Sewa Kendra, Tis Hazari Courts, Delhi
5. Branch In-Charge, Care-taking Branch, Tis Hazari Courts to do the needful. He is also directed to expedite the procurement of wheelchairs to be provided from all other public entry gates at Tis Hazari Courts, Delhi in terms of directions of Hon'ble High Court of Delhi vide letter dated 09.05.2024 and office note dated 24.07.2024.
6. Notice Board.

[Handwritten Signature]

Chairman, Accessibility/ District Judge-06
Tis Hazari Courts, Delhi

Website. Committee
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